

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.04.2019 (TUESDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 78 of 2019	Sunil Goel. Vs. Guild Builders Pvt Ltd & Ors.	Vijay Nair	Nikhil Ramdev

For Orders

2.	Comp. App. (AT) (Ins) No. 74 & 75 of 2019	Haldia Petrochemicals Ltd. Vs. Rajendran Shanmugam	Vanita Bhargava	Goutham Shivshankar C.Rubavathi (R1)
3.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	Dinesh Chandra Agarwal (RP), SS Bhati (CS)

For Orders Refixing the date of Hearing

4.	Comp. App. (AT) No. 410 of 2018 Part Heard	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. with	Amish Tandon	Mayank Mishra-R1
5.	Comp. App. (AT) No. 411 of 2018 Part Heard	Aruna Oswal Vs. Pankaj Oswal & Ors. with	Milan Singh Negi	Mayank Mishra-R1
6.	Comp. App. (AT) No. 412 of 2018 Part Heard	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	Raghav Sabharwal-R1

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 325 of 2019	Phoenix ARC Pvt Ltd. Vs. Ketulbhai Ramubhai Patel	Pai Amit	
8.	Comp. App. (AT) (Ins) No. 334 of 2019	Rajit Mehra Vs. Punjab National Bank & Anr	Anjani Kumar Mishra	
9.	Comp. App. (AT) (Ins) No. 339 of 2019	Satyanarayan Malu Vs. Allahabad Bank & Ors.	Dhaval Deshpande	
10.	Comp. App. (AT) (Ins) No. 359 of 2019	Saregama India Ltd. Vs. Home Movie makers Pvt Ltd.	Aseem Chaturvedi	
11.	Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Anr.	Priyanshu Upadhyay	
12.	Comp. App. (AT) (Ins) No. 362 of 2019	Sanjay Gupta	Kanishk Khetan	
13.	Comp. App. (AT) (Ins) No. 363 of 2019	Heera Construction Company Pvt. Ltd. Vs. IFCI Ltd.	Anirudh Sharma	

14.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, Resolution Professional of Rainbow Papers Ltd. & Anr.	Parag Shah	
15.	Comp. App. (AT) No. 62 of 2019	Rajesh Vyas Vs. Malwa Oxygen and Industrial Gases Pvt. Ltd. & Ors.	Jaspal Singh	
16.	Comp. App. (AT) No. 91 of 2019	M.Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd & Ors.	Dhruv Gupta	
17.	Contempt Case (AT) No.11 of 2019 in Comp. App. (AT) No. 341 of 2017	Jagdish Kumar Dingra Vs. A.R Plaza Pvt Ltd & Ors.	Naresh Kumar Joshi	

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 755 of 2018	Harish Shivdasani Vs. Harsh Vinimay Pvt. Ltd.	Divyanshu Rai	Ankit Singhal
19.	Comp. App. (AT) (Ins) No. 148 of 2019	Sham Lal Vs. Ramboll India Pvt. Ltd & Anr.	Anusuya Salwan	Prabodh Jain
20.	Comp. App. (AT) No. 18 of 2019	Ganesh Jaiswal & Ors. Vs. Tourist Inn Private ltd & Ors.	Siddhesh Kotwal	Shakul R. Ghatule
21.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	Anand shanker Jha	Om Prakash Shukla
22.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	Anand shanker Jha	Om Prakash Shukla
23.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	Om Prakash Shukla

For Hearing

24.	Comp. App. (AT) (Ins) No. 239 of 2018	Oriental Bank of Commerce Vs. Devendra Singh (R.P.) of Moser Baer India Ltd. with	Saran Suri	Krishnendu Datta
25.	Comp. App. (AT) (Ins) No. 240 of 2018	Oriental Bank of Commerce Vs. Moser Baer India Ltd., through Devendra Singh (R.P.)	Saran Suri	Krishnendu Datta
26.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
27.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar-R1&R2

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Order

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.1262 of 2019 in Comp. App. (AT) No. 327 of 2018	Gaurav Jain Vs Registrar Of Companies, Jaipur, Rajasthan & Ors	Rajendra Jain	

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr.	Hemantika Wahi	
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
4.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
5.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. With	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
6.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
7.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
8.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. With	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
9.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	
10.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja

11.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
12.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt ltd Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
16.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors With	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
17.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors With	Anand Verma	Anupam Prakash, Ishan Gaur
18.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. With	Dhaval Mehrotra	Vaijayant Paliwal
19.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. With	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
20.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors.	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
21.	Comp. App. (AT) (Ins) No. 549 of 2018	Babulal Vardharji Gurjar Vs Veer Gurjar Aluminium Industries Pvt Ltd. & Anr.	Rohit Rathi	Abhishek Anandi-R1 Sonal JainR2

For Hearing

22.	Comp. App. (AT) No. 254 of 2018 Part Heard	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. With	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
23.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6),

	Part Heard			Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
24.	Comp. App (AT) No. 213 of 2017 Part Heard	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
25.	Comp. App. (AT) No. 296 of 2017 Part Heard	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
26.	Comp. App (AT) No. 275 of 2017 Part Heard	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
27.	Comp. App (AT) No. 280 of 2017 Part Heard	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
28.	Competition App. (AT) No. 52 of 2018 Part Heard	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratishtha Vijj-R2

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By Order
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Registrar